

(10)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A No. 1850/97

New Delhi this the 1st of August, 2000

HON'BLE DR. A. VEDAVALLI, MEMBER (J)
HON'BLE SMT. SHANTA SHAstry, MEMBER (A)

Shri D.K. Mohapatra, IPS,
S/o Late Shri B.M. Mohapatra,
Chief Vigilance Officer,
Airports Authority of India,
Rajiv Gandhi Bhawan,
Safdarjung Airport, New Delhi

Applicant

(By Advocate: None even on second call)

Versus

1. Ministry of Civil Aviation
Through Its Secretary,
Rajiv Gandhi Bhawan,
Safdarjung Airport, New Delhi. Respondent 1
2. Union of India,
Through its Secretary,
Ministry of Home Affairs,
North Block, New Delhi. Respondent 2
3. Cabinet Secretary,
Govt. of India, New Delhi.
4. Establishment Officer,
Dept. of Personal Grade II
North Block, New Delhi.

(By Advocate: None even on second call)

ORDER (Oral)

HON'BLE DR. A. VEDAVALLI, MEMBER (A)

None for the parties even on the second call. It is seen that no one was present on behalf of the applicant even on an earlier occasion viz., 31.7.2000.

In the circumstances, OA is dismissed for default and non-prosecution.

Shanta 9-

(Smt. Shanta Shastry)
Member (A)

A. Vedavalli

(Dr. A. Vedavalli)
Member

Mittal